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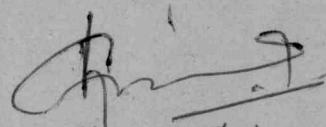
W.A No. 61/95 on OA 1657/94

04-5-99

Hon'ble Mr. Justice Neelam Sanjiva Reddy, V.C.

Hon'ble Mr. G. Ramakrishnan, A.M.

No representation for the applicant. Respondents' counsel submits that the order has already been complied with. It appears that the applicant has lost interest as the order has already been complied with by the respondent. Hence the contempt petition is dismissed.



Member (A)



Vice Chairman

Dube/